**Declaration of Assets and Liabilities** 

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(29)	
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			Year	**********

I, TITENDRA KUMAR., son/daughter/wife of KAILASH PRASAD, MANDAL

ged 43 years, belonging to BIMAR LEGISLATIVE ASSAMBLY, PATH

service and presently working as OFFICE ATTENDANT

give herein below the details of the assets (immovable, movable, bank balance, etc.) of

myself, my spouse and dependants\*:

## A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	5,000/-	NITUPATEL 1000/-	Shalimi Patel		
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S-B-1 1,80000/-	Allahabad Bonk 4.75000	NIL	Mil	Nil
(iii)	Bonds, Debentures and Shares in companies	NIL	NiL	NiL	N/Z	NiZ
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	L·1·C 3650 HLY SHAHARA ED-50000J-	NIL	NIL	NiL	N/L
(v)	Motor Vehicles (details of make, etc.)	Two wheeler Activa	Niz	NiL	NIL	NiL
(vi)	Jewellery (give details of weight and value)	NiL	50gram Googram Silver	20 gram vold 50 gram Silver	NiL	NiL
(vii)	Other assets, such as values of claims / interests	NiL	NiL	NiZ	NIL	NiZ

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	NIL	NIL	NA	NIZ
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	לווא	NIZ	NiL	NSZ	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NiZ	NiZ	NiZ	NZ
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		Nil	Ni	NiL	NYZ
(v)	Others (such as interest in property)	NIZ	NiL	NIL	NIL	NIZ

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	NIL	N12
	(ii) Loans from financial institutions	NiL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	N12	N/L
	(b) dues to departments dealing with supply of water	NiZ	NIL
	(c) dues to departments dealing with supply of electricity	N,2	NiZ

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	(d) dues to departments dealing with telephones	NIL	NZ
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NI'L
	(f) Other dues, If any	NIL	NISL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BXBPK0587K	MZ
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIZ
	(iii) Sales Tax [Only in case of proprietary business]	NIZ	N,'L
	(iv) Property Tax	NIL	NIL

## C. Personal Detail

GPF/CPF/PRAN No.	Z-	PTS/BLA-1197
Gender	:-	M (M/F)
Date of Birth	;-	29 05 19 78 (DD/MM/YYYY)
Class/Group	:-	C (A/B/C)
Cadre	!-	Bihar Legislative Assambely, Office A Hendant
Home District	· [	(Full Name e.g. B.A.SBihar Administrative Service,  B.S.SBihar Secretariat Service etc.)  Bhagalpur
I hereby d knowledge and be		that the above details are true to the best of my
		Signature Poly of ANIX
		Name of Employee: CITENDRA KUMAR
Place: PATNA	++÷1	Designation: OFFICE ATTENDANT
Date: .15./.2./.2	0.22	Department: BIHAR LEGISLATIVE ASSEMBELY, PATNA

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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